

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) to (d). The Statement on Industrial Policy presented to Parliament in December, 1977 had *inter-alia*, clarified the role of public sector in the national economy. It was clarified that there will be an expanding role for the public sector in several fields. Not only will it be the producer of important and strategic goods of basic ment in December, 1977 had *inter-alia* tively as a stabilising force for main- nature but it will also be used effectively as a stabilising force for main- taining essential supplies for the consumer. The public sector will be charged with the responsibility of encouraging the development of a wide range of ancillary industries and contribute to the growth of decentralised production by making available its expertise in technology and management to small scale and cottage industries sectors.

The programme of gradual widening of the scope of public ownership is constantly under review of the Government with a view to identifying fields which could be developed under public ownership.

Big business interests whose industries are likely to be affected will naturally oppose such proposals.

विज्ञान और प्रौद्योगिकी के माध्यम से प्रामोण विकास

1400. श्री दुर्गा चम्ब : क्या विज्ञान और प्रौद्योगिकी मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि प्रधान मंत्री ने हाल ही में हैदराबाद में आयोजित भारत विज्ञान कांग्रेस के 66वें अधिवेशन का उद्घाटन करते हुए यह कहा है कि केन्द्र ने विज्ञान और प्रौद्योगिकी के माध्यम से ग्रामीण विकास को नई दिशा और प्राथमिकता देने का निर्णय लिया है; और

(ख) यदि हाँ, तो तत्सम्बन्धी न्यौरा क्या है ?

प्रधान मंत्री (श्री मोरारजी देसाई) : (क) और (ख) मैंने 3 जनवरी, 1979 को हैदराबाद में भारतीय विज्ञान कांग्रेस के 66वें अधिवेशन में विभिन्न रूप से यह कहा था कि "सरकार ने ग्रामीण विकास के लिए विज्ञान और प्रौद्योगिकी के अनुप्रयोग सहित

ग्रामीण विकास को एक नई अनुप्रेरणा और प्राथमिकता देने का निर्णय किया है।" इस दिशा में भारतीय कृषि अनुसंधान परिषद्, वैज्ञानिक और प्रौद्योगिक अनुसंधान परिषद्, भारतीय चिकित्सा अनुसंधान परिषद्, विज्ञान और प्रौद्योगिकी विभाग, समाज कल्याण विभाग तथा जिम्मा मंत्रालय और प्रौद्योगिक विकास मंत्रालय, इत्यादि जैसे विभिन्न सरकारी विभागों / अधिकारनों द्वारा किए जा रहे विशिष्ट उपार्यों में लघु-उद्योगों की स्थापना से सम्बन्धित प्रमुख विकासोत्सक कार्यक्रम, पशु पालन और मत्स्य पालन, जैव रीस प्रौद्योगिकी, भूमि का पुनर्ग्रहण, ग्रौषधीय पादपों का उत्पादन एवं उपयोग, कृषि पीड़कनाशियों का प्रयोग, सीर ऊर्जा के उपयोग से सम्बद्ध प्रौद्योगिकी के विकास से सम्बद्ध प्रमुख विकास कार्यक्रम शामिल हैं। जिन महत्वपूर्ण कार्यों को प्रारम्भ किया गया है उनमें कृषिविज्ञान केन्द्रों की स्थापना, सी० एस० ब्राई० प्रार० पोलिटैक्नालोजी स्थानान्तरण केन्द्रों की स्थापना, जिला उद्योग केन्द्रों की स्थापना तथा प्राथमिक स्वास्थ्य परिवर्धन केन्द्रों की संख्या बढ़ाना शामिल है। ग्रामीण जनता में उनके दिन-प्रति-दिन के जीवन के लिए विकसित वैज्ञानिक एवं प्रौद्योगिक पद्धतियों के प्रति जागरूकता उत्पन्न करने के लिए कृषि सम्बन्धी नवीनतमों के क्षेत्रों में प्रदर्शन सहित-प्रशिक्षण कार्यक्रमों, बेहतर परिवहन व्यवस्था, कम लागत के मकान, बेहतर चिकित्सा सुविधाओं, कुशल (भ्रासानी से काम करने वाले) ऊर्जा स्रोतों, पर्यावरणीय स्वच्छता तथा दूधूषण नियंत्रण, स्थानीय रूप से उपलब्ध सामग्रियों एवं निपुण व्यक्तियों के प्रभावी उपयोग इत्यादि पर अधिक बल दिया जा रहा है।

11.59 hrs

ANNOUNCEMENT RE. PRESENTATION OF THE GENERAL BUDGET

MR. SPEAKER: Before we take up the next item, I would like to inform the House that as is customary, the House would adjourn for half an hour at 4.30 P.M. today to re-assemble at 5 P.M. for the presentation of the General Budget.

12 hrs

PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF DEVELOPMENT COUNCIL FOR TEXTILE MACHINERY INDUSTRY FOR 1976-77

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): I beg to lay on the Table a copy each of the

following Reports (Hindi and English versions) under sub-section (4) of section 7 of the Industries (Development and Regulation, Act, 1951:—

(1) Annual Report of the Development Council for Textile Machinery Industry for the year 1976-77.

(2) Annual Report of the Development Council for Textile Machinery Industry for the year 1977-78. [Placed in Library. See No. LT-3366/79].

ANNUAL REPORT OF CENTRAL SILK BOARD, BOMBAY FOR 1977-78, NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, ANNUAL REPORT ETC. OF TUNGA BHADRA STEEL PRODUCTS LTD., ENGINEERING PRODUCTS (INDIA) LTD., RANCHI AND HINDUSTAN MACHINE TOOLS LTD., BANGALORE FOR 1977-78

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bombay, for the Central Silk Board Act, 1948. [Placed in Library. See No. LT-3367/79].

(2) A copy of the Copper (Prohibition of Use in the Manufacture of PVC and VIR wires of domestic type) Amendment Order, 1978 (Hindi and English versions) published in Notification No. S.O. 732(E) in Gazette of India dated the 26th December 1978, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-3368/79].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of Tunga-

bhadra Steel Products Limited, for the year 1977-78.

(ii) Annual Report of the Tunga-bhadra Steel Products Limited, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3369/79].

(b) (i) Review by the Government on the working of the Engineering Projects (India) Limited, Ranchi, for the year 1977-78.

(ii) Annual Report of the Engineering Projects (India) Limited, Ranchi for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3370/79].

(c) (i) Review by the Government on the working of the Hindustan Machine Tools Limited, Bangalore, for the year 1977-78.

(ii) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3371/79].

NOTIFICATION UNDER FOREIGN CONTRIBUTION (REGULATION) ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table a copy of the Foreign Contribution (Regulation) Amendment Rules, 1979 (Hindi and English versions) published in Notification No. S.O. 37(E) in Gazette of India dated the 18th January, 1979, under sub-section (3) of section 30 of the Foreign Contribution (Regulation) Act, 1976. [Placed in Library. See No. LT-3372/79].